

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
HYDERABAD**

REGIONAL BENCH - COURT NO. – I

Service Tax Appeal No. 30074 of 2016

(Arising out of **Order-in-Appeal** No HYD-EXCUS-004-APP-0153 & 0154-15-16-ST dated
19.11.2015 passed by Commissioner of Service Tax, (Appeals), Hyderabad)

**M/s Hitachi Consulting Software
Service India Pvt Ltd.**

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APPELLANT

Plot No 9 Survey No 115
Nanakramguda Village Serilingampally
Hyderabad Telangana
500032

VERSUS

**Commissioner of Central Tax
Rangareddy-GST**

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RESPONDENT

Commissionerate, GST Bhavan, H.No. 1-98-7-43,
Vip Hills, Jaihind Enclave, Madhapur
Tilak Road, Ramkoti, Hyderabad
Telangana-500081

APPEARANCE:

None for the Appellant.

Shri B. Sangameshwar Rao, AR for the Respondent.

**CORAM: HON'BLE Mr. R. MURALIDHAR, MEMBER (JUDICIAL)
HON'BLE Mr. A.K. JYOTISHI, MEMBER (TECHNICAL)**

FINAL ORDER No. A/30346/2025

Date of Hearing:29.08.2025

Date of Decision:29.08.2025

[ORDER PER: R. MURALIDHAR]

Learned Counsel appearing on behalf of the appellant submits that
they were given a brief by the appellant to withdraw the appeal.

2. Accordingly the appeal stands dismissed as withdrawn.

(Dictated and pronounced in open court)

**(R. MURALIDHAR)
MEMBER (JUDICIAL)**

**(A.K. JYOTISHI)
MEMBER (TECHNICAL)**